

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-506
IB-44/ND/2024

IN THE MATTER OF:

Busybees Logistics Solutions Private Limited

....Applicant

Vs.

Simba Logistics Private Limited

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 26.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhinav Verma, Mr. Akshaya, Advs.

For the Respondent : Mr. Kartik Malhotra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Operational Creditor is present. Mr. Kartik Malhotra, Ld. Counsel on behalf of Corporate Debtor is present and submitted that he has been engaged recently and sought time to file reply. He also submitted that he has filed Vakalatnama. However, their Vakalatanama is not available on the e-portal. 2 weeks time is granted for filing the reply. On the request made by Ld. Counsel on behalf of Operational creditor, list the matter on **01.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)